#### THE

# COUNCIL OF STATE DEBATES

Volume I, 1933

(16th February to 15th April, 1933)

### FIFTH SESSION

OF THE

### THIRD COUNCIL OF STATE, 1933





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#### CONTENTS.

		PAGES.
Thursday, 16th February, 1933—	,	
Members Sworn	. 1	
Notification of the appointment of the Honourable Sir Maneckj Dadabhoy as President of the Council of State	. 1	
Congratulations to the Honourable the President	. 2	5
Questions and Answers	. 6	313
Statement laid on the table	. 1	13
Messages from His Excellency the Governor General	. 1	14
Committee on Petitions	. 1	15
Governor General's Assent to Bills	. 1	15
Bills passed by the Legislative Assembly laid on the table	. 1	15
Congratulations to recipients of Honours	. 1	6-17
Negotiable Instruments (Amendment) Bill—Introduced	. 1	7
Presentation of the Railway Budget for 1933-34	. 1	8-24
Death of Sardar Bahadur Shivdev Singh Uberoi	. 2	2425
Statement of Business	. 2	25
Saturday, 18th February, 1938-		
Questions and Answers	. 2	27—50
General Discussion of the Railway Budget	. 8	5170
•		
Monday, 20th February, 1932-		
Questions and Answers	. 7	7173
Statement laid on the table	. '	7374
Motion for the election of three Members to the Standing Committee for Roads—Adopted	. 7	75
Motion for the election of six non-official Members to the Centr Advisory Council for Railways—Adopted		75
Indian Marine (Amendment) Bill—Considered and passed	. 7	7578
Negotiable Instruments (Amendment) Bill—Considered and passed	. 7	7880
Children (Pledging of Labour) Bill—Considered and passed.	8	8184
Indian Forest (Amendment) Bill—Considered and passed	. 8	34
Tuesday, 21st February, 1938—		
Member Sworn	. 8	35
Resolution re Purchase of stores through the Indian Stores Department Withdrawn		593
Resolution re Restoration of the cut in salaries only when the surcharg of 25 per cent. is abolished—Negatived		3—100
Statement of Business	. 1	00
Tuesday, 28th February, 1938—		
Member Sworn	. 1	01
Ottawa Trade Agreement Rules, 1932, laid on the table		0109
Presentation of the General Budget for 1933-34	_	10—19
Nominations for election to the Standing Committee for Roads .		19
		19—20
Statement of Purious	•	<del>-</del> -

	PAGES.
Saturday, 4th March, 1938—	
Questions and Answers	121 - 42
Motion for the election of four non-official Members to the Standing Committee on Emigration—Adopted	142
Motion for the election of two non-official Members to the Standing Committee to advise on subjects, other than "Indians Overseas—Emigration" and "Haj Pilgrimage" dealt with in the Department of Education, Health and Lands—Adopted.	142
General Discussion of the General Budget	142-206
Monday, 6th March, 1933-	112 - 200
Questions and Answers	207—17
Short Notice Question and Answer	217
Congratulations to His Excellency the Commander in Chief on his promotion to the rank of Field Marshal	218
Resolution re Reference of important Government Bills to joint select committees of both Chambers—Negatived	21925
Resolution re Increase in the present number of cadets annually admitted	21020
to the new Indian Military Academy, Dehra Dun—Negatived	226—33
Wednesday, 8th March, 1938-	
Questions and Answers	235 <b>—37</b>
Resolution re Telegraph poles—Adopted	237-44
Resolution re-Representation of the Council of State on the Indian Delega- tion to the Joint Select Committee of Parliament —Withdrawn	24453
Election of four Members to the Standing Committee on Emigration .	253
Election of two non-official Members to the Standing Committee for the Department of Education, Health and Lands	254
Statement of Business	254
Monday, 18th March, 1933—	
Questions and Answers	25575
Resolution re Papers of the third Round Table Conference and White Paper to be laid on the table—Withdrawn	27678
Resolution re Scales of pay and allowances of future entrants to the Superior Services—Negatived	27888
Wednesday, 15th March, 1933-	
Resolution re (1) Withdrawal of the notification exempting salaries from Indian income-tax and (2) imposition of Indian income-tax on Indian sterling loans—Negatived	289305
Resolution re Grant of a lump sum gratuity to families of non-gazetted Government servants who die while in service—Withdrawn	303←11
Resolution re Preference to Indian steamship companies for the carriage of mails on the coast—Withdrawn	31118
Resolution re Abolition or reduction in the posts of commissioners of divisions—Negatived	31835
Resolution re Withdrawal or reduction of the surcharge on the carriage of coal—Withdrawn	335—45
Monday, 20th March, 1933-	
Questions and Answers	34750
Legal Practitioners Amendment Bill—Introduced	350
Resolution re Amendment of the Imperial Bank Act, 1920 (XLVII of 192—Negatived	0) - 361 <b></b> 35

	T MODE.
Monday, 20th March, 1983—contd.  Resolution re Appointment of a Committee to enquire into and report on the working of and results achieved from the Ottawa Agreement—	,
Adopted, as amended	86569
Resolution re Reduction of sterling commitments and replacement thereof by rupee commitments—Adopted	<b>3</b> 69—73
Resolution re Increased seats for landlords in the reformed central and provincial Legislatures—Withdrawn	373—76
Statement of Business	377
Wednesday, 22nd March, 1933-	
Member Sworn	379
Questions and Answers	379—82
Bills passed by the Legislative Assembly laid on the table	382
Motion re Amendment of Standing Orders 22 and 54 of the Council of State—Negatived	382—88
Motion re Amendment of Standing Orders 16 and 70 of the Council of State—Negatived	388—97
Ballot for the election of three Members to the Standing Committee for Roads	397
Ballot for the election of aix non-official Members to the Advisory Council for Railways	397
Statement of Business	39798
Friday, 24th March, 1938-	
Cotton Textile Industry Protection (Amendment) Bill—Considered an I passed	399 <del>4</del> 03
Wheat Import Duty (Extending) Bill—Considered and passed	403-12
Elections to the Standing Committee for Roa's and the Central Advisory Council for Railways	41213
Statement of Business	413
Monday, 27th March, 1988-	
Questions and Answers	41519
Statements laid on the table	419-41
Bill passed by the Legislative Assembly laid on the table	442
Motion re Consideration of the White Paper on Indian Constitutional Reforms—not concluded	44272
Tuesday, 28th March, 1933—	
Questions and Answers	473—75
Motion re Consideration of the White Paper on Indian Constitutional Reforms	475—513
Statement of Business	513
Appendix	514
Wednesday, 29th March, 1933—	
	515
	515 515
	515—23 523—24
Friday, 81st March, 1988—	0
· · · · · · · · · · · · · · · · · · ·	2567 67

									Pages.
Wednesday, 5th April, 1933-									5 <del>697</del> 3
Questions and Answers .	•	•	•	•	•	•	•		
Statement laid on the table	•	•	•	•	•	•	•	•	573
Bill passed by the Legislative	Asser	mbly l	aid or	n the t	able	•	•	٠	<b>573</b>
Statement of Business	•.	•;	•	•	•	•	•	٠	573—74
Friday, 7th April, 1938-									
Indian Tariff (Ottawa Trade		ement	) Su	pplem	entary	Am	endm	ent	
Bill—Considered and passe	d.	:	•	÷	•	•	•	•	57578
Statement of Business .	•	•	•	•	•	•	•	•	578
Saturday, 8th April, 1933-									•
Question and Answer .									579
Statement laid on the table									579-92
Bills passed by the Legislativ	e Asse	mbly	laid c	n the	table	•,,	•.		582
Monday, 10th April, 1988.									
Provincial Criminal Law Sup	pleme	nting	Bill—	Consi	dered	and p	assed		58390
Auxiliary Force (Amendment	•	_				•			59192
Statement of Business .					٠.				592
Tuesday, 11th April, 1933-									
Short Notice Question and A	nswer								593 <del>94</del>
Bill passed by the Legislative			laid	n the	table				594
Statement of Business .						•		·	594
	·	•	•	-	-	·	·	-	
Wednesday, 12th April, 1983—									-0-
Bill passed by the Legislative	e Asse	moiy	reid o	n the	tadio	.*	•	•	595
Saturday, 15th April, 1988-									
Indian Merchant Shipping (A	mend	lment	Bill-	Cons	idered	and	passec	. E	597606
Indian Income-tax (Amenda	nent) ]	Bill—(	Consid	dered a	and pa	ased	•	•	606-14
Safeguarding of Industries B	ill—C	onside	red a	nd pas	sed	•	•	•	614-26
Indian Tariff (Amendment) I	Bill —	-Consi	dered	and p	assed		•		626 - 27

### COUNCIL OF STATE.

Wednesday, 12th April, 1933.

The Council met in the Council Chamber of the Council House at Seven of the Clock, the Honourable the President in the Chair.

## BILLS PASSED BY THE LEGISLATIVE ASSEMBLY LAID ON THE TABLE.

SECRETARY OF THE COUNCIL: Sir, in pursuance of rule 25 of the Indian Legislative Rules, I lay on the table copies of the following Bills which were passed by the Legislative Assembly at its meetings held on the 11th and 12th April, 1933, namely:

- A Bill further to amend the Indian Income-tax Act, 1922, for a certain purpose.
- A Bill to provide for the imposition of additional duties of customs on imported goods for the purpose of safeguarding industries in British India.
- A Bill further to amend the Indian Tariff Act, 1894, for a certain purpose.

THE HONOURABLE THE PRESIDENT: As the Council is now in possession of these three Bills and of one other which was placed yesterday on the table, we shall be able to proceed with all these Bills on Saturday next. As some of the Members have expressed a desire to leave Delhi that very afternoon, I propose to summon the meeting of the Council at 10-30 A.M. on Saturday next and I trust we shall be able to finish our work before lunch. If we are not able to do so, of course, I propose to sit to a late hour and finish the work that day.

The Council then adjourned till Half Past Ten of the Clock on Saturday, the 15th April, 1933.